ANNEXURE 7
Name of the corporate debtor: Tuticorin Coal Terminal Private Limited; Date of commencement of CIRP: 20/02/2020.; List of creditors as on: 15/12/2020

List of operational creditors (Government dues) $(Amount \ in \overline{\ast})$

| Sl. | Details of Claimant | | | Details of claim | | Details of claim admitted | | | | | | Amount of | Amount | Amount | Amount of | Remarks, if |
|-----|---------------------|-------|----------|------------------|----------|---------------------------|-----------|------------|------------|---------|-------------|-----------|------------|----------|--------------|-------------|
| No. | | | | | received | | | | | | | | of any | of claim | claim under | any |
| | Depart | Gover | Identifi | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % of voting | claim | mutual | not | verification | |
| | ment | nment | cation | receipt | claimed | of claim | claim | covered by | covered by | related | share in | | dues, | admitted | | |
| | | | No. | | | admitted | | security | guarantee | party? | CoC, if | | that may | | | |
| | | | | | | | | interest | | | applicable | | be set-off | | | |
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